

(J.H.C. Sch. 1-7)

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

The Principal District & Sessions Judges, **Dumka, Deoghar, Jamtara, Sahebganj, Pakur and Godda.**

Subject:-Nomination of all the Judicial Officers of **Dumka, Deoghar, Madhupur (Sub. Div.), Jamtara, Sahebganj, Rajmahal (Sub. Div.), Pakur and Godda** Judgeships for participating in one day **Regional Conference for Cluster 02 (RC-2)** scheduled to be held on **18<sup>th</sup> June, 2023** at **Dumka.**

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of your Judgeship for participating in one day **2<sup>nd</sup> Regional Conference for Cluster 02 (RC-2)** scheduled to be held on **18<sup>th</sup> June, 2023** at **Dumka** (venue will be communicated later on).

The Court has further been pleased to direct you to retain sufficient officer/s from each cadre for remand & urgent purposes and exempt those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave.

All the nominated officers are directed to report at the venue at 10:00 A.M. sharp in proper dress.

**No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,

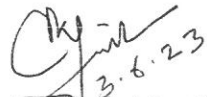
Sd/-Nikesh Kumar Sinha

**Registrar (Administration)**

Memo No. 2097 /Apptt.

Dated, Ranchi, the 03/06/2023

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 822/JAJ dated 19.05.2023/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
3.6.23  
**Registrar (Administration)**